

LIR No. 472/2017

Deepak Jain vs M/s Ritu Nanda Insurance Service Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.

Shri Abhinay Gupta, AR for the management.

The matter is fixed for filing of WS with directions to supply advance copy of the same to the workman.

It is submitted by AR for the management that WS had already been filed on official email ID. Same be taken on record. Copy of the same not supplied to the workman or his AR.

Management is directed to supply copy of WS to the workman or his AR by the next date of hearing and workman is directed to file rejoinder, if any after receiving copy of the WS from management.

The matter is fixed for filing of rejoinder, if any and framing of issues on **19.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 311/2018

Sheela Rani vs M/s DDU Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of rejoinder to the WS of management no. 1 and service of management no. 2.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, workman is directed to file rejoinder, if any to the WS of management no. 1 with directions to supply copy of the same to the management no. 1 or its AR.

Workman is further directed to file PF for service of management no. 2 and after filing PF, summons be issued to the management no. 2 , which is returnable before the Court on **16.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LCA No. 808/2016

Pradhyumna Kumar Pradhan vs M/s karvy Commodities Broking

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **28.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 530/2016

Pradyumna Kumar Pradhan vs M/s karvy Commodities Broking

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **28.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 5061/2016

Pramod Kumar Sah & ors. Vs M/s Hira Lal sons Export

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.11.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 3037/2016

Govind Ram vs G B Pant Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **26.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 3582/2016

Prashant Kumar vs DAV Sr. Sec. School & ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.

Shri Vivek Chauhan, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

02.11.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 9456/2016

Deepak vs NDMC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.11.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 9591/2016

Dinesh Chander vs M/s Milestone Engineering Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

02.11.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 9619/2016

Krishna Chand Mishra vs M/s Soft Age Information Technology Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **03.11.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 478/2017

Ram Darash Yadav vs M/s Milestone Engineering Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

02.11.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 496/2017

Deepak Bera vs M/s Nirmal Data Comm Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **24.11.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 857/2017

Rahul Singh vs M/s Sneh Design Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 2907/2016

Sunil Kumar vs M/s Amar Leela Hospital Heart Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

Shri Mohd. Anas, AR for the management.

The matter is fixed for ME.

At joint request, matter stands adjourned for ME on

01.10.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 2997/2016

Azad Singh vs People Power India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **01.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 5250/2016

Ravinder Thenua vs Alankar Sleeming Cosmetic

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **01.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 4411/2016

Ravinder Kumar vs SDMC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.

Shri Tribhuvan, AR for the management.

The matter is fixed for ME.

AT request, matter stands adjourned for ME on

05.11.2020.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 2465/2016

Umar Farooq vs Slignet Corp

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : Shri Pradhyuman Gautm, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

27.10.2020.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 1/2017

Rakesh Kumar vs MA Design India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **02.12.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 2/2017

Rama Kant Maurya vs MA Design India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **02.12.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 3/2017

Firoz Khan vs MA Design India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **02.12.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 224/2017

Ravi Kumar vs M/s Infrastructure Leasing and Financial Services Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : Shri Satyendra Mishra, AR for the workman.

None for the management.

The matter is fixed for filing of reply and arguments on the application filed by the management for stay of proceedings and arguments on the application filed by the workman for directions to the management for supplying the copy of documents.

Reply to the application filed by the management not filed.

AT request, matter stands adjourned for filing of reply/ arguments on the application filed by the management and application of the workman on **28.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 1947/2017

Mohan vs M/s Sawan Agencies

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matters stands adjourned for final arguments on **22.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIR No. 6371/2016

Vinod vs Ashok Mehata Refco

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments, wrongly listed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **06.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LC No. 3599/2016

Dilip Kumar vs M/s Dee Kay Printers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

31.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of the management, in these circumstances, matter stands adjourned for clarifications/ arguments on **12.10.2020**.

VEENA RANI

POLC/RADC

31.08.2020

LIRNo. 54461/2016

Anil Tyagi vs Abdul Gani & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

29.08.2020.

Present : None for the workman.
 None for the management.

It has been brought to my notice by Ahlmad of the Court that application for setting aside No Dispute Award/ Order dated 15.10.2020 was moved by the workman on 18.02.2020 and listed for 19.02.2020 and on 19.02.2020 notice was issued to the non applicant, but this application was not registered as it was directly received in the Court by Reader of the Court.

Ahlmad is directed to registered this application and same be put up alongwith file after registration before the Court.

Entire staff is warned to be careful in future while receiving this type of applications.

Court notice be issued to both the parties to appear before the Court on next date of hearing.

Be put up on **04.11.2020.**

VEENA RANI

POLC/RADC

29.08.2020

